HIGH COURT OF SIKKIM Record of Proceedings

RFA No.01 of 2024

ASHOK KUMAR SINGHI

APPELLANT

VERSUS

SAJJAN KUMAR AGARWAL

RESPONDENT

Date: 19.09.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Appellant Mr. Jorgay Namka, Advocate.

Ms. Karden Chenchu Namgyal, Advocate.

For Respondent Mr. A. Moulik, Senior Advocate.

Mr. Ranjit Prasad, Advocate. Ms. Laxmi Khawas, Advocate. Ms. Neha Kumari Gupta, Advocate.

ORDER

Learned Senior Counsel for the Appellant and Learned Senior Counsel for the Respondent present today verbally submit that the matter has been amicably settled before the Mediation Centre, vide a Deed of Settlement dated 10-09-2025.

In view of the said settlement, nothing further remains for adjudication.

Appeal stands disposed of accordingly.

Pending applications, if any also stand disposed of.

Judge